

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2442  
ANSWERED ON:18.03.2005  
FOODGRAINS UNDER SGRY  
Nambadan Shri Lonappan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the allotment and offtake of rice and wheat component under SGRY Schemes for different categories of beneficiaries State-wise; and

(b) The measures taken or proposed to take to improve the offtake of grains by the States ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Allotment of Rice and Wheat under the Sampoorna Gramin Rozgar Yojana (SGRY) are made at the beginning of the year and release is done on fulfillment of conditions of SGRY Guidelines. However, lifting of total foodgrains by the District authorities is monitored at the Centre. Statement showing State-wise allocation and release of Rice and Wheat under the SGRY and lifting of foodgrains during the year 2004-2005 is given in the Annexure.

(b) Unless lifting and utilization of foodgrains as prescribed in the SGRY Guidelines is fulfilled, the release of second instalment is withheld. Besides, review meetings are held with the State Officials as well as with the representatives of Food Corporation of India from time to time to facilitate availability of foodgrains at FCI godowns and easy access of the Implementing Agencies for lifting of foodgrains.

Annexure

Statement referred to in part(a) of Lok Sabha Unstarred Question No.2442 due for reply on 18.3.2005

Allocation of foodgrains and lifting under SGRY during 2004-05

S.No.	States/Uts	Allocation of foodgrains			Foodgrains authorised			Foodgrains lifted		
		(In MTs)	(In MTs)	(In MTs)	(In MTs)	(In MTs)	(In MTs)	(In MTs)	(In MTs)	(In MTs)
		Wheat	Rice	Total	Wheat	Rice	Total	Wheat	Rice	Total
1	ANDHRA PR.	0	261244	261244	0	248892	248892		144548	
2	ARUNACHAL PR.	0	13870	13870	0	0	0		0	
3	ASSAM	0	360024	360024	0	270019	270019		233965	
4	BIHAR	0	517348	517348	0	516587	516587		240517	
5	CHHATISGARH	0	145805	145805	0	138552	138552		202751	
6	GOA	0	3746	3746	0	2809	2809		0	
7	GUJARAT	114380	0	114380		134716	0	134716		132367
8	HARYANA	60257	0	60257	59855	0	59855		50294	
9	HIMACHAL PRD.	10766	14611	25377		9117	10652	19769		30630.31
10	J. & KASHMIR	8296	21525	29821		7493	21114	28607		19502
11	JHARKHAND	100658	250196	350854		81166	201734	282900		8382
12	KARNATAKA	39018	156074	195092	37905	150301	188206		210810	
13	KERALA	29182	58356	87538	25462	50920	76382		67841	
14	MADHYA PRD.	224891	89982	314873		219671	84932	304603		403852
15	MAHARASHTRA	233373	152281	385654	204627	134711	339338		358951	
16	MANIPUR	0	24164	24164	0	18911	18911		9406	
17	MEGHALAYA	0	27070	27070	0	20304	20304		15992	
18	MIZORAM	0	6264	6264	0	5266	5266		3	
19	NAGALAND	9284	9284	18568	6602	6602	13204		4599	
20	ORISSA	0	295504	295504	0	276058	276058		254594.21	
21	PUNJAB	67022	0	67022	59187	0	59187		53864	
22	RAJASTHAN	148141	0	148141	148140	0	148140		177265	
23	SIKKIM	0	6935	6935	0	6935	6935		0	
24	TAMIL NADU	0	228442	228442	0	228442	228442		225255	
25	TRIPURA	0	43632	43632	0	43095	43095		35060.25	
26	UTTARANCHAL	24762	33551	58313	24607	33096	57703		63315	

27	UTTAR PRD.	604526	268563	873089	591415	262727	854142	650892
28	WEST BENGAL	0	328394	328394	0	259315	259315	280633
29	A&N ISLANDS	0	2457	2457	0	2457	2457	0
30	D&N HAVELI	0	1618	1618	0	1214	1214	0
31	DAMAN & DIU	0	784	784	0	0	0	0
32	LAKSHADWEEP	0	1229	1229	0	0	0	0
33	PONDICHERRY	0	2491	2491	0	2292	2292	160

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